implementation 'of Plan, schemes from July 1961 to March 1964. Government of India also subsidize the schemes of Geological Survey in Bhutan and grant scholarships for Bhutanese students for studies in India.

Technical assistance has also been extended to Sikkim and Bhutan by deputing technical personnel for jobs for which suitable local candidates are not available.

The funds provided by us are to be spent on Plan Schemes as agreed. The aid is given on grant basis. There are no other terms and conditions attaching to this assistance.]

भगवत नारायण भागवा : जो स्टेटमेंट मेज पर रखा गया है, उससे मालूम होता है कि सिक्किम की दूसरी पंचवर्षोंय योजना ा जितना खर्चा है, वह पूरा कर दिया नया है लेकिन नेपाल ग्रीर भूटान के साथ ऐसा नहीं किया गया है । मैं जानना चाहता हूं कि सिकिम के साथ ऐसी गर्त क्यों रखी गई है कि उनका पूरा खर्चा भारत सरकार बर्दाग्त करने को तैयार है ?

SHRIMATI LAKSHMI N. MENON: It depends upon the ability of the country to meet the demands and also the arrangement with the Government of India regarding the projects.

श्री भगवत नारायण भागव : नेपाल सरकार को जो एक करोड़ रुपये का कर्जा दिया गया है, उसकी क्या घर्तें हैं ?

THE DEPUTY CHAIRMAN: What were the conditions on which the Nepalese Government were given a crore of rupees?

SHRIMATI LAKSHMI N. MENON: I want notice for that.

◆299. [The. questioner (Shri Sitaram Jaipuria) was absent. For answer vide cols. 1859 infra.]

*300. [The questioner (.Shrimati Devaki Gopidas and Shri Palat Kunhi Koya) were absent. For answer vide cols. 1860 infra.]

to Questions

TIBBT ISSUE IN U.N. GBNERAL ASSEMBLY

f Shri U. S. DUGAL: J Shri SANKAR PRATAP ³⁰¹ '} SINGH DEV: ^ Shri RAM SINGH: t

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has decided to support the consideration of the Tibet issue in the United Nations General Assembly when it comes up in December, 1964; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE. MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON) : (a) and (b) The Governments of the Philippines, Nicaragua and El Salvador have jointi y proposed the inclusion of the item "Question of Tibet" on the Agenda of the XIX Session of the United Nations General Assembly.

Whether an item shall or shall not be considered by the General Assembly is decided upon on the recommendation of the General Committee constituted for the purpose by the General Assembly. In accordance with their normal practice, the Government of India will support the recommendations of the General Committee, including the one relating to the consideration of the item on the "Question of Tibet".

The Government of India sympathise with the Tibetan people who are suffering great hardship, privation and oppression. The Government of India will support any resolution that calls

fThe question was actually asked on the floor of the House by Shri Ram Singh.

for restoration of human rights and fundamental freedom to the Tibetan people.

SHRI RAM SINGH; I want to know whether Government is going to mobilise world opinion in favour of the stand.

SHRIMATI LAKSHMI N. MENON: I do not know whether we are actually mobilising world opinion but it is well known, our attitude towards these thLigs. The member countries of the United Nations know that attitude and that itself is mobilisation.

SHRI A. D. MANI: Madam, since the Prime Minister is here, may I ask whether it is proposed, under this item, to stimulate discussion in the U.N. General Assembly on the extinction of human rights in Tibet?

SHRI LAL BAHADUR: This item pertains to the question of human rights and if the question of Tibet is raised in this connection, whether we stimulate any discussion or not, the Government of India will certainly express its views and opinion in the matter.

SHRI G. RAMACHANDRAN: From the various answers given to this question by the Minister in charge, are we to understand that there is some shift, however little it might be, in our policy in regard to this matter of Tibet being raised in the United Nations at this stage?

SHRI LAL BAHADUR: No, Madam. We have always held this view that in the matter of human rights we must support those countries where they are oppressed. Therefore in accordance with our old policy we do support this proposal which has been put forward.

SHRI RAJENDRA PRATAP SINHA: Madam, the Minister has stated that India as a rule supports whatever the decision of the General Committee is to which this matter is going to be referred. I would like to know from the hon. Minister what steps the Government of India is taking to see that this question is recommended to be taken up by the General Committee. Will the Indian representative there do something so that this question may be accepted?

to Question*

SHRIMATI LAKSHMI N. MENON: I do not think India is a member of the General Committee which consists of the Chairman of the variou_s Committees of the United Nations General Assembly. Therefore I do not know whether India can take any other part unless it becomes the Chairman of a Committee and thereby gets elected to the General Committee.

SHRI BHUPESH GUPTA: May I ask rather an unpopular question perhaps but still I would ask.

SHRI G. RAMACHANDRAN: You always do that.

SHRI BHUPESH GUPTA: In deciding the policy of the Government in regard to this matter having regard to the situation with regard to the position of Tibet and India's internal affairs may I ask whether the Government has taken into account the possible repercussions of whatever the Government would do in regard to this matter on the Afro-Asian countries and also whether in this connection the Government has taken into account the fact that Government's attitude however well-intentioned it might be is liable to be understood as something which is emanating from the fact that India has some trouble or dispute with China? It is liable to be understood that way; that is what we find. Therefore I would ask the hon. Prime Minister to make a clear statement on the subject as to whether all these international implications and repercussions in regard to this matter would be taken into account in advising the Indian representative to enunciate and evelve its stand on the Tibet question when it is sponsored by the American stooges . . .

(Interruptions)

SHRIMATI LAKSHMI N. MENON: This is a question of fundamental human rights and we have always stood for the maintenance of human rights whether it is in Tibet or anywhere else.

SHRI FARIDUL HAQ ANSARI: May I know whether in deciding a stand that the Government of India take in the United Nations on any question after the Chinese invasion, it only decides on the basis of whether China will be pleased by it?

(No reply)

REFUND OF THE COST OF SAFETY HATS BY SINGARENI COLLIERIES

*302. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government are aware of the fact that the Singareni Collieries Company have not yet refunded half the cost of safety hats recovered by them from the workers.

(b) if so, what are the reasons put forth by the management; and

(c) what are the steps proposed to be taken by the Chief Inspector of Mines for implementation of the decision of the 9th session of Industrial Committee on Coal Mining in this respect?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAY-YA): (a) The management have reported that arrangements have been made to refund the deposit received by them from the miners. The hats were supplied free of cost with a security deposit of Rs. 5 each.

(b) Does not arise.

(c) The decision of the 9th session of the Industrial Committee has been communicated to the mine managements by the Chief Inspector of Mines for implemf >

to Questions

INDIAN NAVY

"303. SHRI M. RUTHNASWAMY: Will the Minister of DEFENCE be pleased to state whether the Indian Navy possesses (i) torpedo boats (ii) mine layers and (iii) mine sweepers?

THE DEPUTY MINISTER IN THK MINISTRY OF DEFENCE (DR. D. S. RAJU) : Of the three types of naval vessels mentioned in the Question, the Indian Navy possesses some mine sweepers only.

SHRI RAJENDRA PRATAP SINHA: I would like to know what steps the Defence Ministry is taking to equip our Navy with torpedo boats and mine layers in view of the fact that there is a growing threat to our shores from hostile countries?

SHRI Y. B. CHAVAN: Well, I can say that though we have not got mine layers as a class by itself and torpedo boats as a class by itself, we have got a class of destroyers-I need not mention which-which can carry torpedoes and the submarine which we are trying to secure really speaking can a'so be used as mine layers.

SHRI I. K. GUJRAL: May I ask the hon. Minister for Defence if, in view of our offshore interests, particularly in our own islands, the hon. Minister is taking any steps to see-and get it examined-that mine layers are a real necessity?

SHRI Y. B. CHAVAN; There is no question of establishing the necessity of it. My point is the fixing up of priorities in the light of our resources and trying to get them. The requirement is there.

SHRI G. RAMACHANDRAN: Is there any truth whatsoever in the rumours that are circulated that there are Chinese boats in the Bay of Bengal?

SHRI Y. B. CHAVAN: We have no information on that count.